

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

for Admission with stay and M.A. 370/03 for consideration.

DS 29.4.03 Breach

Dr. 30.4.03

Notice issued to all respds.

Except R-1 Ads. back in all respds. Mr. J.K. Nayak, Asst. has appeared on behalf of R-1 to 3 Counter north.

Regd

Dt. 30.6.2003

The Applicant is absent. Mr. J.K. Nayak, learned A.S.C. has already filed memo of appearance for R-1 to R-3 and today files one M.A. praying therein for 4 weeks time to file counter. Heard. A.D. returned after service from R-4. She is absent on call. No steps taken by her to file any counter. Time granted till 25.7.03 for counter.

M.A. is allowed.

Registered 30/6/2003

Counter B.M. Copy sent for birth order

Order dated 14.10.04

On the request made on behalf of Mr. J.K. Nayak, Ld. Additional standing counsel, adjourned to 8th Nov., 04

Member (J)

Vice-Chairman

Order dt 08.11.04

None appears for the applicant, nor the applicant is present in person. However, Mr. J.K. Nayak, Ld. Addl. Standing Counsel appearing for the Respondent is present. As neither the Ld. Counsel for the applicant is present, nor was there any formal request for adjournment of this case, this O.A. is dismissed for default. No costs.

Inbroom the parties

Member (J)

Vice-Chairman

4/2/04

Regd